



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat (J&K) Srinagar

Notification
Srinagar, the 6th September 2016

SRO 291 In exercise of the power conferred by sub-rule (1) of Rule 5 of the Ladakh Autonomous Hill Development Council (Election) Rules, 1995, the Government hereby appoints Deputy Commissioner /CEO, LAHDC, Kargil as the Election Authority for purpose of the said sub-rule.

By order of the Government of Jammu and Kashmir.

Sd/-
Financial Commissioner
Ladakh Affairs Department

No: LA(K)32/2016

Dated 6 /09/2016

Copy to the:-

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs Government of India, New Delhi.
3. All Principal Secretaries to Government _____
4. Principal Secretary to Hon'ble Chief Minister, J&K
5. Principal Secretary to Hon'ble Governor.
6. All Commissioner/ Secretaries to Government
7. All Secretaries to Government.
8. Chief Electoral Officer, J&K Srinagar
9. Divisional Commissioner / Jammu / Kashmir
10. Deputy Commissioner/CEO, LAHDC Leh/ Kargil.
11. Director Information, J&K Srinagar for information and n/ action.
12. General Manager Govt. Press Jammu / Kashmir for publication in the Govt. Gazette.
13. Private Secretary to Chief Secretary.
14. Pvt. Secretary to Hon'ble Minister for Ladakh Affairs Department
15. Pvt. Secretary to Financial Commissioner Ladakh Affairs Department

(Asma Hamid) KAS
Deputy Secretary to Government
Ladakh Affairs Department

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